

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

No. C.P. (IB)-1618(MB)/2017

CORAM : Present : SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON **27.02.2018**.

NAME OF THE PARTIES : Stanchion Designs Pvt. Ltd.  
Vs.  
Panoramic Universal Ltd.

SECTION OF THE COMPANIES ACT: I & B Code, 2016

**ORDER**

1. The Learned Counsel appearing of both sides present.
2. The Learned Counsel of the Respondents 'admits' the Debt and seeks time for an amicable settlement. It is represented that the Corporate Debtor is in Hotel Industry and making all the possible efforts to make the payment at the earliest point of time.
3. In order to facilitate the Corporate Debtor to make the payment, the matter is posted to **14.03.2018**.

SD/-  
**BHASKARA PANTULA MOHAN**  
Member (Judicial)

Date :27.02.2018  
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